

NATIONAL COMPANY LAW TRIBUNAL,
COURT- V, MUMBAI BENCH

136) MA/199/2020
C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SMT. SUCHITRA KANUPARTHI
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.12.2021**

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED

V/s

ARTRNA MULTI TRADING PVT LTD

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

By the order of this Bench, the matter is adjourned to **15.02.2022.**

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

SUCHITRA KANUPARTHI
Member (Judicial)

/n/